

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 105**  
**(IB)-420(ND)/2017**  
**New IA/456/2021**

**IN THE MATTER OF:**

**M/s. Regal Metal & Ferro Alloys ... Applicant/Petitioner**

**Versus**

**M/s. Sandeep Axles Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 12.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT: Mr. Shivam Mishra Adv. For Liquidator**

**ORDER**

It is the 10<sup>th</sup> Progress Report submitted by the Liquidator. The same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

  
**(L.N. GUPTA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**